Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Directorate General of Foreign Trade  
Udyog Bhawan  
New Delhi

**Notification No. 47/2015-2020**  
Dated: 22nd December, 2020

**Subject:** Amendment in Export Policy of Medical Goggles and Nitrile/NBR Gloves.

S.O. (E) In exercise of powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy, 2015-20, the Central Government hereby makes following amendment in the **Notification No. 21/2015-20 dated 28.07.2020** and **Notification No. 42/2015-20 dated 22.10.2020** amending the Schedule 2 of the ITC (HS) Export Policy 2018 related to the export of Medical Goggles and Nitrile/NBR Gloves:

<table>
<thead>
<tr>
<th>Serial Number</th>
<th>ITC HS Codes</th>
<th>Description</th>
<th>Present Policy</th>
<th>Revised Policy</th>
</tr>
</thead>
<tbody>
<tr>
<td>207A</td>
<td>9018</td>
<td>Medical Goggles</td>
<td>Restricted</td>
<td>Free</td>
</tr>
<tr>
<td>392690</td>
<td>4015</td>
<td>Nitrile/NBR Gloves</td>
<td>Restricted</td>
<td>Free</td>
</tr>
</tbody>
</table>

2. **Effect of this Notification:**

The export policy of Medical Goggles and Nitrile/NBR Gloves is amended from ‘Restricted’ to ‘Free’ category making all types of Medical Goggles and Nitrile/NBR Gloves freely exportable.

(Amit Yadav)  
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